



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**Exposure Draft

**Reference No.:**--

**Date:**03/10/2016

Extension of timelines for the submission of comments on the Exposure Draft on Insurance Regulatory and Development Authority of India (Insurance Surveyors and Loss Assessors) (First Amendment) Regula

This has reference to the Exposure draft on IRDAI (Insurance Surveyors and Loss Assessors) (First Amendment) Regulations, 2016 published on our website on 21<sup>st</sup> September, 2016, seeking comments from all the stake holders by 3<sup>rd</sup> October, 2016. The representations are received from IIISLA and some of the stakeholders to extend the timelines for submission of their comments.

Considering the above, the Authority hereby, extends the timelines and the stakeholders can submit their comments by 9<sup>th</sup> October, 2016. All other clauses and terms, remain the same.

This has approval of the Competent Authority.

Ramana Rao A.  
General Manager (Surveyors)  
03.10.2016